to Questions

Sl.	Name of El	ectric	ity E	30ard		c	Outstanding at the end of Jan. 1983		
No.	•					Total	Under reconciliation	Net	
16	Kerala .		•			104†	ī	103†	
17	Karnataka					52	8	44	
18	J & K .			•		29	τ	28	
19	Himachal Pra	desh				. 62	3.	59	
						33508	2935	30573	
				B0	ther S	ale Governmen	t Power Projects		
I	Andhra Prade	sh	•	•	•	40	32	8	
2	Maharashtra		٠			39	••	. 39	
3	J & K Govt.		•			25	•••	25	
4	Orissa .		•	•		9	.9		
5	Tripura .			-		18	••	18	
						131	.ļI	90	

## Includes Rs. 81 lakhs progress payment. **Termination of Services of Top Officer of**

1478. SHRI RAMESHWAR SINGH: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the services of Dr. B. L Wadhera, Chairman, Central Coalfields Limited have been pre-emptorily terminated causing widespread demorale lisation and discontentment amongst the professional staff as reported in the Times of India dated the 12th February, 1983; and
- (b) if so, what is Government's reaction to the press report and the reasons for which such a serious action has been taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (€) and (B) Services of Dr. B. L. Wadhera were terminated in accordance with the term<sub>s</sub> and conditions of his appointment read with the Articles of Association of Central Coalfields Limited. It is not correct to say that this decision of the Government has caused widespread demoralisation and discontentment amongst the professional staff of Coal India Limited,

### Sale Contracts by NTPC with State Governments

- 1479. SHRI N. P. CHEGALRAYA NAIDU: Will the Minister of ENERGY be pleased to state
- (a) whether World Bank has communicated that aid to the power projects will riot be approved until the bulk sale contracts with the States are not signed at the earliest;
- (b) if so whether N.T.P.C. had con» tracted with World Bank for a loan of dollar 8 million and had agreed for sale contracts with the State Government by 1982;
- (c) whether it is a fact that such agreements have not been signed; and
- (d) if so, by when the contracts will be signed and loan obtained from the World Bank?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHAN-DRA SHEKHAR SINGH): (a) to (d) The World Bank have so far committed assistance to the extent of US \$ 1850 millions towards part-financing of National Thermal Power Corporation's (NTPC), on-going Super Thermal Power Projects

viz., Singrauli, Korba, Pamagundam and Farakka. The Government of India and NTPC had agreed with the World Bank that the bulk supply agreements would be signed six months prior to commercial operation of the first unit at each of these projects. For Singrauli Super Thermal Power Station the agreements were to be signed by September, 1981 and for Korba by July, 1982.

The World Bank have stipulated that finalisation and signing of bulk supply contracts between NTPC and the beneficiary States for sale of power from Singrauli and Korba projects would be pre-condition to holding negotiations for the Fifth Transmission Project.

NTPC has not yet finalised the 'bulk supply contract with the State Electricity Board. Efforts are being made to finalise the same at the earliest.

#### Foreign Assistance for Oil Recovery fromi Sick Wells

1480. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of ENERGY be pleased to state:

- (a) whether a London based multinational Kaplinger has sent a team of experts to India to help the ONGC to enhance oil recovery from its depleted or sick wells;
- (b) if so, when the team visited this country;
- (c) whether any report has been submitted by the team; and
- (d) whether any agreement in this regard was also signed with the USSR?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) to

(c) M|s. Kaplinger and Associates did not send a team of experts to India to help ONGC but their team held a Seminar at Ahmedabad in February 1983 regarding enhanced oil recovery from depleted reservoirs. General discussions were also held with them regarding assistance for the revival of sick wells. However, no formal proposal has been made M/s. Kaplinger and Associates in this regard.

(d) A contract for the revival of sick wells and not for enhancement of oil recovery was signed with the USSR on 16-10-1981 and the work is in progress.

# Poland's help for Small Scale Thermal Power Plants

1481. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of ENERGY be pleased to state":

- (a) whether foreign Minister of Poland who visited India in March, 1982 had conveyed his Government's readiness to help in establishing small scale thermal power plants in India; and
- (b) if  $_{s}$ o, what are the details in (his regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) and (b) The Foreign Minister of Poland visited India in November, 1982, and expressed Polish interest in installation of a Super Thermal Power Station in India consisting of 4 x 210 MW and 4 x 540 MW units on a turn-key basis

#### World Bank Loan for Drilling Wells

1482. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of ENERGY be pleased to state:

- (a) whether a massive investment' of Rs. 750 crores was made available during Sixth Plan in the promising Krishna-Godawari basis on the eastern coast to find out new reserves of oil and gas;
- (b) whether O.N.G.C. has accelerated drilling of 12 wells in the onshore and 16 wells in the offshore areas;
- (c) whether World Bank had agreed to provide a loan of Rs. 149 crores for this project; and
- (d) if so, to what extent the World Bank has provided the loan?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) The investments in Krishna-Godavari Basin during the Sixth Plan period is estimated at

during the Sixth Plan period is estimated at Rs. 510 crores.